POST OFFER ADVERTISEMENT

Amulya Leasing and Finance Limited ("ALFL" or "Target Company")

Registered Office: 37, Hargobind Enclave, Vikas Marg, Delhi – 110092;
Tel. No.: 011-22373437; and Fax. No.: 011-22373537;

Open Offer for acquisition of 1,300,442 Equity Shares from shareholders of the Target Company by Mr. Sameer Gupta ("Acquirer")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Sameer Gupta** (hereinafter referred to as **"Acquirer"**) in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on March 15, 2016, Tuesday in Business Standards (English) (All Editions), Business Standards (Hindi) (All Editions) and Mahanayak (Marathi) (Mumbai Edition).

1.	**Name of the Target Company**	Amulya Leasing and Finance Limited
2.	**Name of the Acquirer**	Mr. Sameer Gupta
3.	**Name of the Manager to the Offer**	Corporate Professionals Capital Private Limited
4.	**Name of the Registrar to the Offer**	Beetal Financial and Computer Services Private Limited
5.	**Offer Details**	-
a.	**Date of Opening of the Offer**	July 11, 2016, Monday
b.	**Date of Closure of the Offer**	July 22, 2016, Friday
6.	**Date of Payment of Consideration**	July 27, 2016, Wednesday
7.	**Details of Acquisition**	

Sl. No.	**Particulars**	**Proposed in the Offer Document**		**Actuals**	
7.1	Offer Price	Rs. 112.00/- per equity share		Rs. 112.00/- per equity share	
7.2	Aggregate number of shares tendered	1,300,442 Equity Shares		101 Equity Shares	
7.3	Aggregate number of shares accepted	1,300,442 Equity Shares		101 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 145,649,504/-		Rs. 11,312/-	
7.5	Shareholding of Acquirers before Agreements/ Public Announcement (No. & %)	1,760,000 Equity Shares (35.19%)		1,760,000 Equity Shares (35.19%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	Nil		Nil	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	1,300,442 Equity Shares (26.00%)		101 Equity Shares (0.00%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirers • Number • % of Fully Diluted Equity Share Capital	3,060,442 Equity Shares (61.19%)		1,760,101 Equity Shares (35.19%)	
7.10	Pre & Post offer shareholding of the Public	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	• Number	3,241,700	1,941,258	3,241,700	3,241,599
	• % of Fully Diluted Equity Share Capital	64.81	38.81	64.81	64.81

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 37, Hargobind Enclave, Vikas Marg, Delhi - 110092;

Issued by
Manager to the Offer

Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED
CIN: U74899DL2000PTC104508
D-28. South Extn. Part 1, New Delhi – 110049
Contact Person: Mr. Manoj Kumar/ Ms. Ruchika Sharma
Ph.: 91-11-40622228/ 91-11-40622248, Fax: 91-11-40622201
Email: manoj@indiacp.com/ ruchika.sharma@indiacp.com
SEBI Regn. No: INM000011435

On behalf of Acquirer

Sd/-
Mr. Sameer Gupta

Place : New Delhi
Date: August 01, 2016

16cm x 27cm